

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3659  
TO BE ANSWERED ON 13.03.2026**

**IMPACT OF NOISE POLLUTION ON HEALTH**

**3659. DR. C M RAMESH:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:-

- (a) whether the Government has taken cognizance of latest studies by World Health Organization (WHO) and other institutions indicating that chronic exposure to environmental noise poses as a major public health risk in India, if so, details thereof;
- (b) whether the Government has launched any awareness campaign to educate the public about the adverse effects of noise pollution, if so, the details thereof;
- (c) the steps taken/proposed to be taken by the Government to reduce noise limits below 55 decibel and 40 decibel during day and night respectively, as recommended by WHO; and
- (d) whether the Government has conducted any study on health impact of traffic honking and loudspeaker's noise and whether it intends to further strengthen noise limits under Noise Pollution (Regulation and Control), 2000, if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY  
WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) & (b): The Government is aware of studies indicating that prolonged exposure to environmental noise may have adverse health impacts such as sleep disturbance, annoyance, cardiovascular effects, and reduced cognitive performance. These concerns are taken into account while implementing regulatory and mitigation measures for control of noise pollution in the country under the Noise Pollution (Regulation and Control) Rules, 2000. Central Pollution Control Board (CPCB) is conducting regular awareness programme through Social Media to educate the public about noise pollution.

(c): Ambient noise standards in India are prescribed under the Noise Pollution (Regulation and Control) Rules, 2000. As per Rule 3(3) of these Rules, State Governments are responsible for taking measures for abatement of noise including noise emanating from vehicular movements, blowing of horns, bursting of sound-emitting firecrackers, use of loudspeakers or public address systems and other sound-producing instruments, to ensure that the ambient noise levels do not exceed the prescribed standards.

(d): No Specific study has been carried out on health impact of traffic honking and loudspeaker's noise.

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